

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.537
ANSWERED ON 28.11.2024**

ELECTRICITY SUPPLY IN KERALA

537. SHRI V K SREEKANDAN:

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that the Union Government has authorized an additional supply of 177 megawatts (MW) power to the State of Kerala to meet the soaring electricity demand as against its demand for 300 MW;**
- (b) if so, the details thereof;**
- (c) whether it is also true that the Government of Kerala has urged the Union Government to extend this supply beyond March 31, 2025 up to June during the summer season; and**
- (d) if so, the steps taken/being taken by the Government on the said demand?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : In pursuance of a request received from State Government of Kerala for allocation of Power from Central Generating Station to meet the rising power demand, Ministry of Power on 28.09.2024 had allocated 177 MW power to Kerala from 01.10.2024 to 31.03.2025.

(c) & (d) : Load Generation Balance Report (LGBR) 2025-26 outlining the anticipated demand and availability across the country and its States/ UTs including Kerala for 2025-26 is expected to be finalize by Central Electricity Authority (CEA) by March, 2025. Based on LGBR, a decision will be taken by the Government for extension of power allocated to Kerala beyond March, 2025.
